IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 115
Appeal No.- 139/252/ND/2019

IN THE MATTER OF:

Platinum Suites Private Limited	…	Appellant
Vs		
Registrar of Companies	…	Respondent

Order under Section 252.

Order delivered on 09.11.2020

Coram:
DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant	:Mr. Prashant Katara, Adv.
For the ROC	: Ms. Sweety Kumar
For the IT Dept.	: Mr. Zoheb Hossain
	Mr. Parth Semwal

ORDER

Learned Counsel for the appellant states that additional documents are filed on 02nd November 2020. The same has not come on record. Learned Counsel for the appellant undertakes to take appropriate steps for bringing the same on Court file.

List on 11.11.2020.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)

Vaishali- 09.11.2020